

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 12<sup>th</sup> April, 2019*

No.HC.VII-39/2019/ 1946 /A. Shri Rajib Goswami, District and Sessions Judge, Dima Hasao, Haflong, is transferred and posted as Principal Judge, Family Court, Nalbari, the post being created by the Govt., vide letter No.JDJ.388/2014/13 dated 05.01.2017 and established by the Govt., vide letter No.JDJ.388/2014/12 dated 05.01.2017.

Shri Goswami will hand over charge of his Court and Office to Shri Bankim Sarma, Chief Judicial Magistrate, Dima Hasao, Haflong. He will join his new assignment on the date of inauguration of the Family Court, Nalbari to be notified later on.

No.HC.VII-39/2019/ 1947 /A. Shri Abhijit Bhattacharyya, Member, MACT, Nalbari, is transferred and posted as District and Sessions Judge, Dima Hasao, Haflong, vice Shri Rajib Goswami transferred.

Shri Bhattacharyya will hand over charge of his Court and Office to the District & Sessions Judge, Nalbari and proceed to join his new assignment.

No.HC.VII-39/2019/ 1948 /A. Shri Abu Saleh Badrudduza Laskar, Presiding Officer, Labour Court, Dibrugarh, is transferred and posted as Member, MACT, Nalbari, vice Shri Abhijit Bhattacharyya transferred.


Shri Laskar will hand over charge of his Court and Office to the District and Sessions Judge, Dibrugarh and proceed to join his new assignment.

No.HC.VII-39/2019/ 1949 /A. Smti Sharmila Bhuyan, Additional District and Sessions Judge, Bilasipara, is transferred and posted as District and Sessions Judge, Nalbari, vice Smti Dipali Bhuyan retiring from service on 30.04.2019 on superannuation.

Smti Bhuyan will hand over charge of her Court and Office to the District and Sessions Judge, Dhubri and proceed to join her new assignment in the afternoon of 30.04.2019.

No.HC.VII-39/2019/ 1950 /A. In exercise of the power conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer, as the Sessions Judge of the Sessions Division /jurisdiction with Head-quarters as shown below against her name to exercise such powers within the local limits of her respective jurisdiction with effect from the date of assuming charge as such:-

*Contd.....*

  
12/4/2019

Sl. No.	Name of the Officer	Sessions Division	Head-quarters/ Station
1.	Smti Sharmila Bhuyan	Nalbari	Nalbari

No.HC.VII-39/2019/ 1951 /A. Shri Jogeswar Bora, Additional District and Sessions Judge, Dhubri, is transferred and posted as Additional District and Sessions Judge, Bilasipara, vice Smti Sharmila Bhuyan transferred.

Shri Bora will hand over charge of his Court and Office to the District and Sessions Judge, Dhubri and proceed to join his new assignment.

No.HC.VII-39/2019/ 1952 /A. Shri Roushan Lal, Additional District and Sessions Judge, Fast Track Court, Barpeta, is transferred and posted as Addl. Judge, Designated Court (converted to Special Judge, NDPS, Kamrup (M), Guwahati)

Shri Lal will hand over charge of his Court and Office to the District and Sessions Judge, Barpeta and proceed to join his new assignment.

Upon joining at his new place of posting, Shri Roushan Lal shall be attached with the Judicial Academy, Assam as Faculty Member. He will draw his salary and other allowances from the post of Addl. Judge, Designated Court (converted to Special Judge, NDPS, Kamrup (M), Guwahati).

No.HC.VII-39/2019/ 1953 /A. Smti Poli Kataki, Additional District and Sessions Judge, Cachar, Silchar, is transferred and posted as Additional District and Sessions Judge, Jorhat, vice Shri Jitu Moni Barman already transferred.

Smti Kataki will hand over charge of her Court and Office to the District and Sessions Judge, Cachar, Silchar and proceed to join her new assignment after completion of her post appointment training.

No.HC.VII-39/2019/ 1954 /A. Shri Mahmud Hussain Barbhuiya, Civil Judge & Asstt. Sessions Judge, Dibrugarh, is transferred and posted as Counsellor, Family Court, Nalbari, the post being created by the Govt., vide letter No.JDJ.388/2014/13 dated 05.01.2017 and established by the Govt., vide letter No.JDJ.388/2014/12 dated 05.01.2017.

Shri Hussain Barbhuiya will hand over charge of his Court and Office to the District and Sessions Judge, Dibrugarh. He will join his new assignment on the date of inauguration of the Family Court, Nalbari to be notified later on.

No.HC.VII-39/2019/ 1955 /A. Smti Rashmita Das, Secretary, District Legal Services Authority, Sivasagar, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Dibrugarh, vice Shri Mahmud Hussain Barbhuiya transferred.

Contd.....

12/4/2019

Smti Das will hand over charge of her Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Sivasagar and proceed to join her new assignment.

No.HC.VII-14/2018/ 1956 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer in Grade-II of the Assam Judicial Service as Asstt. Sessions Judge and to post her on transfer as Civil Judge & Asstt. Sessions Judge of the District and Sessions Division with Head-quarters as shown below against her name with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officer	District	Head-quarters/Station
1.	Smti Rashmita Das	Dibrugarh	Dibrugarh

No.HC.VII-39/2019/ 1957 /A. The Civil Judge & Asstt. Sessions Judge, Sivasagar, will remain in-charge of the post of Secretary, District Legal Services Authority, Sivasagar, until further orders.

By Order,  
Sd/- M.K. Kalita,  
**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-39/2019/ 1958 - 1988 /A.

Dated 12.04.2019

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to invest Smti Sharmila Bhuyan with the power of District Judge and Smti Rashmita Das with the power of Civil Judge
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
3. The District and Sessions Judge, \_\_\_\_\_
4. The District and Sessions Judge, Dibrugarh. She is requested to remain in charge of the post of Presiding Officer, Labour Court, Dibrugarh until further order.
5. The Principal Judge, Family Court, No. I & II, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Dhubri
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati. He is requested to release Smti Rashmita Das from the post of Secretary, District Legal Services Authority, Sivasagar and issue order of appointment of Shri Obang Mize, Civil Judge (Sr. Divn.), Sivasagar as in-charge Secretary, District Legal Services Authority, Sivasagar.
12. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur/Goalpara
13. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati
14. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati

12/4/2019

15. Shri Rajib Goswami, District and Sessions Judge, Dima Hasao, Haflong
16. Shri Abhijit Bhattacharyya, Member, MACT, Nalbari
17. Shri Abu Saleh Badrudduza Laskar, Presiding Officer, Labour Court, Dibrugarh
18. Smti Sharmila Bhuyan, Additional District and Sessions Judge, Bilasipara
19. Shri Jogeswar Bora, Additional District and Sessions Judge, Dhubri
20. Shri Roushan Lal, Additional District and Sessions Judge, Fast Track Court, Barpeta
21. Smti Poli Katak, Additional District and Sessions Judge, Cachar, Silchar
22. Shri Mahmud Hussain Barbhuiya, Civil Judge & Asstt. Sessions Judge, Dibrugarh
23. Smti Rashmita Das, Secretary, District Legal Services Authority, Sivasagar
24. The Civil Judge & Asstt. Sessions Judge, Sivasagar
25. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
26. The Chief Judicial Magistrate, \_\_\_\_\_
27. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
28. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
Gauhati High Court, Guwahati
29. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati
30. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
31. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
32. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

**REGISTRAR (VIGILANCE)**

12/04/2019